

Monetisation of Air India's bilateral rights and slots at airports

823. SHRI ANAND SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has undertaken a forensic audit of the assets and liabilities of Air India including monetisation of bilateral rights and slots at airports across the world;

(b) if so, the details thereof;

(c) the countries and destination airports for which India has bilateral rights for its national carrier to fly; and

(d) whether any of the bilateral rights and slots have been surrendered, if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No Sir.

(b) Does not arise.

(c) Air India has been allocated bilateral traffic rights to mount operations to/from 36 countries. The list of countries along with destination airports is given in the Statement (*See below*).

(d) No Sir.

Statement

List of countries and destination airport for which Air India has bilateral rights (updated Summer 2018)

Sl.No.	Country	Destination Airport of Air India
1.	Afghanistan	Kabul
2.	Australia	Sydney Melbourne
3.	Austria	Vienna
4.	Bahrain	Bahrain
5.	Bangladesh	Dhaka
6.	Canada	No operation
7.	China	Shanghai
8.	Denmark	Copenhagen

Sl.No.	Country	Destination Airport of Air India
9.	France	Paris
10.	Germany	Frankfurt
11.	Hong Kong	Hong Kong
12.	Iran	No operation
13.	Iraq	No operation
14.	Israel	Tel Aviv
15.	Italy	Rome Milan
16.	Japan	Tokyo-Narita Osaka-Kansai
17.	Kazakhstan/Uzbekistan	No operation
18.	Kenya	No operation
19.	Kuwait	Kuwait
20.	Malaysia	No operation
21.	Maldives	Male
22.	Myanmar	Yangon
23.	Nepal	Kathmandu
24.	Oman	Muscat Salalah
25.	Qatar	Doha
26.	Russia	No operation
27.	Saudi Arabia	Jeddah Riyadh Dammam
28.	Singapore	Singapore
29.	South Korea	Seoul
30.	Spain	Madrid
31.	Sri Lanka	Colombo
32.	Sweden	Stockholm
33.	Thailand	Bangkok

Sl.No.	Country	Destination Airport of Air India
34.	UAE	Abu Dhabi AI Ain Ras AI Khaimah Dubai Sharjah
35.	UK	London-Heathrow Birmingham
36.	USA	New York-JFK Washington-Dulles San Francisco Newark Chicago-O'Hare

Disbursement of salary to employees of Air India

†824. SHRI HARIVANSH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India is facing difficulty in disbursement of salary to its employees; and

(b) if so, the details of steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Salaries have been paid to all employees including the salary for the month of June, 2018 which was paid on 2nd July, 2018. There was a short delay in the payment of salaries for May, 2018. However, the same were paid subsequently.

(b) Does not arise on view of (a) above.

Upliftment of Sri Guru Ram Dass Jee International Airport, Amritsar

825. SHRI SHWAIT MALIK: Will the Minister of CIVIL AVIATION be pleased to state the details of the proposed projects, sanctioned projects and on-going projects for the upliftment of Sri Guru Ram Dass Jee International airport, Amritsar?

† Original notice of the question was received in Hindi.